

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 39/RP/2023

Subject : Petition for review of the Order dated 6.10.2023 in Petition No. 366/GT/2020 with respect to Trued up Tariff of NLCIL's Barsingsar Thermal Power Station (BTPS) (2X125 MW).

Petitioner : NLC India Limited

Respondents : Rajasthan Urja Vikas and IT Services Limited and 3 others

Date of Hearing : **18.6.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member

Parties Present : Shri Rakesh Pandey, Advocate, NLCIL
Shri Vinay Sobti, NLCIL
Ms. Shivani Verma, Advocate, Rajasthan Discoms

Record of Proceedings

The matter was last heard on 4.4.2024. However, ROP for the hearing could not be issued prior to one Member, who formed a part of the Coram, demitting office. Accordingly, the Review Petition was listed for 'admission' today.

2. At the outset, the learned counsel for the Respondent Rajasthan Discoms requested an adjournment on the ground that the arguing counsel was not available. This request was not opposed by the learned counsel for the Review Petitioner.

3. The Commission 'admitted' the Review Petition and directed the Respondents to file their replies on or before **12.7.2024**, after serving a copy to the Review Petitioner, who may file its rejoinder, if any, till **22.7.2024**. The parties shall strictly comply with the specified timeline, and no extension of time will be granted.

4. The matter shall be listed for hearing on **30.7.2024**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

